

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE A.MUHAMED MUSTAQUE

NAME OF THE SPOUSE : AMINA U.N.

### DECLARED ASSETS

#### ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
8.15 Acres in R.SY NO.112/11A1 IN BALAL VILLAGE		1)Rs.86,837.72 S.B.A/C.NO. 20004674397 , SBI, HIGH COURT BRANCH (JOINT ACCOUNT ) AS ON 07/01/2015	115 Sovereigns	GRAND VITARA CAR BEARING REGISTRA TION NO.KL 13/S-2882	
0.62 Acres IN in R.SY NO.112/11A1 IN BALAL VILLAGE					
0.17 Acres IN R.S.NO.48/5 IN BALAL VILLAGE					
UNDIVIDED 1/6TH SHARE IN 47.75 CENTS IN R.S.NO.377/1 OF KANNUR MUNICIPALITY ALONG WITH A RESIDENTIAL BUILDING					

### LIABILITIES

**Particulars:-**

1. NIL

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Note:- Further details available with the Hon'ble Chief Justice

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### DECLARED ASSETS

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IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL		1)Rs.86,837.72 S.B.A/C.NO.200 04674397 , SBI, HIGH COURT BRANCH (JOINT ACCOUNT) AS ON 07/01/2015	NIL	NIL	MAX LIFE INSURANCE MUTUAL FUND FOR RS.3.75 LAKHS  PROVIDENT FUND IN CREDIT: Rs.65,000/-

#### LIABILITIES

##### Particulars

1. NIL

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Note:- Further details available with the Hon'ble Chief Justice

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**ASSETS & LIABILITIES**

**(At a glance)**

NAME OF THE JUDGE : JUSTICE A.MUHAMED MUSTAQUE  
NAME OF THE DEPENDENT CHILD/CHILDREN :AYSHA ZENAB KENZA (DAUGHTER) (DEPENDANT)  
ASYA NUZA (DAUGHTER) (DEPENDANT)  
ALI MUSTHAFA (SON) (DEPENDANT)

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILDREN**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL					

**LIABILITIES**

**Particulars:-**

1. NIL

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Note:- Further details available with the Hon'ble Chief Justice

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